

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
COURT NO. 2
CAUSE LIST**

**DATE: 11th December, 2014
Time: 10:30 A.M.**

**HON'BLE JUSTICE DR. P. Jyothimani
JUDICIAL MEMBER**

**HON'BLE DR. G. K. Pandey
EXPERT MEMBER**

**HON'BLE MR. Bikram Singh Sajwan
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
FOR COMPLETION OF PLEADINGS				
1.	Appeal No.76/2014 & M.A.No.668/2014	Pedder Road Residents Association Vs. Union of India & Ors	Mr. Ritwick Dutta & Rahul Choudhary, Advs. For the Appellant. Mr. Vivek Chib, Adv. For R-1. Mr. Mukesh Verma and Mr. Pawan Kr. Shukla, Advs. For R-2. Mr. Ajit S. Bhasme and Mr. Pankaj Kr. Mishra, Advs. For R-3. Ms. Panchajanya Batra Singh, Adv. For MoEF & CC.	
FOR HEARING				
2.	Original Application No.33/2013 THC & M.A.No. 614/2014.	Karnail Singh & Ors. Vs. CPCB & Ors.	Mr. Karan Jund Mullanpur, Adv.,for the Applicant. Mr. Rajkumar, Adv. For R-1. Mr. Anup Singh, Adv. For R-3. Mrs. Munisha Gandhi,Sr. Adv.forR-5 Mr. Arvind Kumar, Adv. For R-6. Mr. Suvineet Sharma, Adv. for R-7. Mr. Parveen Mahajan, Adv. For R-9 & 10. Mr. Y.Nagpal, Adv. For R-8. Mr. Atul V. Sood, Adv. For R-11. Mr. Narender S. Yadav, Adv. For R-12. Mr. Nitin Kaushal and Mr. Rahul Verma, Advs. for PSIEC, Adv. For R-15.	
3.	Original Application No.30/2013(THc).	Jai Singh & Ors. Vs. U.O.I. & Ors.	Mr. Karan Jund Mullanpur, Adv.,for the Applicant. Mr. P.B.Singh, Adv. For R-1. Mr. Rajkumar, Advs. For R-2. Mr. Anup Singh, Adv. For R-4 Ms. Munisha Gandhi, Adv.for R-5. Mr. Satpal, for R-6. Mr. Gurmit Singh ASI. for R-7. Mr. Raktim Gogoi and Atul Sood, Adv. For R-8. Mr. Jatin Kumar, Adv. For R-9.	

			Mr. Y.Nagpal, Adv. For R-11. Mr. Nitin Kaushal and Mr. Rahul Verma, Advs. for PSIEC, For R-13.	
4.	Appeal No. 43/2014 & M.A.No.375/2014.	M/s Hindustan Coca-Cola Beverages Pvt. Ltd. Vs. U.P. Pollution Control Board.	Mr. Pinaki Mishra, Sr. Adv. along with Ms. Ruby Singh Ahuja, Advs. For the Appellant. Mr. Pradeep Mishra and Mr. Daleep K. Dhayani, Advs. For R-1. Mr. V.V. Vardhan, and Mr. B.V. Niren, Advs. For R-2.	
5.	Appeal No. 56/2014 & M.A.No.548/2014.	U.P.Pollution Control Board & Anr. Vs. M/s Balaji Int Ughyog	Mr. Daleep Kr. Dhayani & Mr. Pradeep Mishra, Advs. For the Appellant. Mr. Arvind Kumar Rai, Adv. For R-1 to 4.	
6.	R.A.No.07/2012 in Appeal No.23-28/2011 & M.A.No.1079/2013.	M/s Nagarjuna Construction Co. Ltd. & Anr. Vs T. Mohana Rao & Ors.	Mr. C.A. Sundaram, Sr. Adv., Mr. Pinaki Mishra, Sr. Av., Mr. A.D.N. Rao and Mr. Sudipto Sircar, Advs. for Review Applicant. Mr. Raj Panjwani, Sr. Adv. for R-1 to 6. Mr. W. Bharat Singh, Joint Director, for R-9. Ms. Akanksha, Adv. for APPCB For R-10 & 11. Ms. P.B. Singh standing counsel MoEF & CC, R-8.	
7.	R.A.No.13/2014 in Appeal No.23-28/2011.	Ministry of Environment & Forests Vs T. Mohana Rao & Ors.	Mr. C.A. Sundaram, Sr. Adv., Mr. Pinaki Mishra, Sr. Av., Mr. A.D.N. Rao and Mr. Sudipto Sircar, Advs. for Review Applicant. Mr. Raj Panjwani, Sr. Adv. for R-1 to 6. Mr. W. Bharat Singh, Joint Director, for R-9. Ms. Akanksha, Adv. for APPCB For R-10 & 11. Ms. P.B. Singh standing counsel MoEF & CC, R-8.	

For order, cause list and other information please visit our website: www.greentribunal.gov.in

DATE: 11th December, 2014

Time: AFTER THE ABOVE BENCH.

HON'BLE JUSTICE DR. P. Jyothimani
JUDICIAL MEMBER

HON'BLE Dr. Devendra Kumar Agrawal
EXPERT MEMBER

HON'BLE Prof. A.R. Yousuf
EXPERT MEMBER

S.No	Case No.	Parties	Counsel For Parties	Remark
FOR DIRECTIONS				
1.	M.A. No. 867/ 2014 in Original Application No. 487/ 2014.	Madan Lal Vs. Union of India & Ors.	Mr. Shubham Bhalla Adv. For R-9 and Applicant in M.A.No. 867/2014.	

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